

RESUME OF WORK DONE BY LOK SABHA

(SIXTH LOK SABHA—FIRST SESSION)

(25th March to 7th April, 1977)



१८
१९
२०
२१
—

LOK SABHA SECRETARIAT
NEW DELHI

May, 1977

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the First Session of Sixth Lok Sabha, 1977.

NEW DELHI;
May 2, 1977.

S. L. SHAKDHER,
Secretary-General.

CONTENTS

| | PAGE I |
|-----------------------------------------------------------------------|-----------|
| 1. DURATION OF SESSION | 1 |
| 2. ADJOURNMENT MOTION | 2 |
| 3. BILLS— | |
| Government Bills | 3 |
| 4. CALLING ATTENTION STATEMENTS | 7 |
| 5. FINANCIAL BUSINESS— | |
| (i) Railway Budget | 8 |
| (ii) General Budget | 8 |
| (iii) Budget in respect of the State of Tamil Nadu | 8 |
| (iv) Budget in respect of the State of Nagaland | 8 |
| (v) Budget in respect of the Union territory of Pondicherry | 9 |
| 6. MOTIONS— | |
| Motions for Election of Speaker/Deputy Speaker | 10 |
| 7. OATH OR AFFIRMATION | 11 |
| 8. OBITUARY REFERENCES | 13 |
| 9. PANEL OF CHAIRMEN | 15 |
| 10. PAPERS LAID ON THE TABLE | 15 |
| 11. PETITION | 15 |
| 12. ADDRESS BY THE VICE-PRESIDENT ACTING AS PRESIDENT | 15 |
| 13. PRIVILEGE MATTERS | 16 |
| 14. QUESTIONS— | |
| (i) Starred | 17 |
| (ii) Unstarred | 17 |
| (iii) Short Notice | 17 |
| 15. RESOLUTIONS— | |
| (i) Government Resolutions | 18 |
| (ii) Statutory Resolutions | 19 |
| (iii) Private Members' Resolutions | 20 |

(ii)

| | PAGE |
|----------------------------------------------------------------------------------------|-----------|
| 16. STATEMENTS BY MINISTERS — | |
| (i) <i>Suo-moto</i> statements made/laid under Rule 372 | 21 |
| (ii) Matters under Rule 377 | 22 |
| 17. STATEMENT BY MEMBER | 22 |
| 18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS | 23 |

**RESUMÉ OF WORK DONE BY LOK SABHA DURING THE FIRST SESSION
OF SIXTH LOK SABHA—MARCH-APRIL, 1977**

[Notification under section 73 of the Representation of the People Act, 1951, constituting the Sixth Lok Sabha was issued on the 23rd March, 1977]

1. DURATION OF SESSION

| | | |
|--------------------------------------------|---------|----------------------------------|
| Date of commencement | · · · · | 25th March, 1977. |
| Date of adjournment <i>sine die</i> | · · · · | 7th April, 1977. |
| Date of prorogation | · · · · | 12th April, 1977. |
| Number of days of sittings | · · · · | 11 |
| Number of hours of sittings | · · · · | ; 63 hours and 5 minutes. |

2. ADJOURNMENT MOTION

Admitted and discussed

| Subject | Name of Member | Date when admitted | Date when discussed | Decision of the House | Time taken |
|------------------------------------------------------------|-----------------|--------------------|---------------------|----------------------------------|------------|
| | | | | | H. M. |
| Dissolution of the Jammu and Kashmir Legislative Assembly. | Dr. Karan Singh | 29-3-77 | 29-3-77 | Withdrawn by leave of the House. | 2-47 |

3. BILLS

Government Bills

| Sl. No. | Title of the Bill | Date of introduction | Date of laying on the Table (in the case of Bills passed by Rajya Sabha) | Date of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/Remarks |
|---------|------------------------------------------------------------|----------------------|--------------------------------------------------------------------------|---------------------------------|------------|--------------------------|---------------------------|------------------|
| 1 | The Finance Bill, 1977 | 28-3-77 | .. | 31-3-77 | 0 40 | 1 | .. | Passed |
| 2 | The Appropriation (Railways) vote on Account Bill, 1977. | 29-3-77 | .. | 29-3-77 | 0 03 | .. | .. | Passed |
| 3 | The Appropriation (Railways) Bill, 1977. | 29-3-77 | .. | 29-3-77 | 0 01 | .. | .. | Passed |
| 4 | The Appropriation (Vote on Account) Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 02 | .. | .. | Passed |
| 5 | The Appropriation Bill, 1977 | 30-3-77 | .. | 30-3-77 | 0 02 | .. | .. | Passed |
| 6 | The Tamil Nadu Appropriation (Vote on Account) Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 03 | .. | .. | Passed |

H. M.

| | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------|---------|--------|------------------|--------------|----|----|--------------------|
| | | | | | H. M. | | | |
| 7 | The Tamil Nadu Appropriation Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 02 | .. | | Passed |
| 8 | The Nagaland Appropriation (Vote on Account) Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 01 | .. | | Passed |
| 9 | The Nagaland Appropriation Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 03 | .. | .. | Passed |
| 10 | The Pondicherry Appropriation (Vote on Account) Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 02 | .. | .. | Passed |
| 11 | The Pondicherry Appropriation Bill, 1977. | 30-3-77 | .. | 30-3-77 | 0 02 | .. | .. | Passed |
| 12 | The Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the undertakings in India of Caltex (India) Limited] Bill, 1977. | 1-4-77 | .. | 5-4-77 6-4-77 | 2 16 | 13 | 2 | Passed, as amended |
| 13 | The Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Bill, 1977. | 4-4-77 | .. | 6-4-77 | 0 05 0 15 | 3 | | Passed |
| 14 | The East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill, 1977. | 4-4-77 | .. | .. | | .. | .. | Pending |
| 15 | The Prevention of Publication of Objectionable Matter (Repeal) Bill, 1977. | 4-4-77 | .. | 6-4-77 | 3 25 | 3 | | Passed |
| 16 | The Parliamentary Proceedings (Protection of Publication) Bill, 1977. | 4-4-77 | .. | 7-4-77 | 2 05 | 2 | | Passed |
| 17 | The Food Corporations (Amendment) Bill, 1977. | .. | 5-4-77 | 7-4-77 | 0 45 | .. | .. | Passed |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|----|-----------------------------------------------------------------|--------|----|--------|--------------|----|----|---------------------|
| 18 | The Government of Union Territories (Amendment) Bill, 1977. | 5-4-77 | .. | 7-4-77 | 0 04 0 51 | 4 | 1 | Passed, as amended. |
| 19 | The Delhi Administration (Amendment) Bill, 1977. | 5-4-77 | .. | 7-4-77 | 0 42 | 3 | | Passed |
| 20 | The Disputed Elections (Prime Minister and Speaker) Bill, 1977. | 5-4-77 | .. | 7-4-77 | 0 35 0 56 | 10 | | Passed |
| 21 | The Constitution (Forty-third Amendment) Bill, 1977. | 7-4-77 | .. | .. | 0 08 | | .. | Pending |

SUMMARY

| | |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|
| 1. Bills introduced | 20 |
| 2. Bills opposed at introduction stage | 3 |
| 3. Bills passed by Rajya Sabha and laid on the Table | 1 |
| 4. Bills returned by Rajya Sabha with amendments and laid on the Table | Nil |
| 5. Bills passed | 19 |
| 6. Bills negatived | Nil |
| 7. Bills withdrawn | Nil |
| 8. Bills part-discussed | Nil |
| 9. Motions for adjournment of debate on Bills adopted | Nil |
| 10. Bills referred to Select Committee | Nil |
| 11. Bills referred to Joint Committee | Nil |
| 12. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha | Nil |
| 13. Bills pending at the end of the session <i>vide</i> para No. 66 of Lok Sabha Bulletin—Part II, dated the 23rd April, 1977 | 2 |

4. CALLING ATTENTION STATEMENTS

| Sl. No. | Brief Subject | Name of the Member who called attention | Name of the Minister <hr/> Date of statement | Time taken |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|-------------------------------------------------|------------|
| | | | | H. M. |
| 1. | Reported printing and numbering of duplicate ballot papers in lakhs by Government Press, Alipur, Calcutta under the control of a senior IPS Officer. | Shri Jyotirmoy Bosu | Shri Shanti Bhushan <hr/> 30-3-77 | 0 18 |
| 2. | Reported arrests made in connection with the alleged transmission of important and classified information of economic and strategic value to intelligence agencies of certain foreign countries through their missions. | Shri Shyam Sunder Das | Chaudhuri Charan Singh <hr/> 31-3-77 | 0 19 |
| 3. | News item appearing in the <i>Times of India</i> dated the 31st March, 1977 attributing statements alleged to have been made by the Prime Minister regarding women as Prime Ministers and levelling derogatory and unseemly remarks about them. | Shrimati Parvathi Krishnan | Shri Morarji R. Desai <hr/> 4-4-77 | 0 04 |
| 4. | Political prisoners still behind the bars and their immediate release. | Shri Jyotirmoy Bosu | Chaudhuri Charan Singh <hr/> 5-4-77 | 0 21 |

5. FINANCIAL BUSINESS

| Subject | Date of presentation | Date(s) of discussion | Time taken |
|-------------------------------------------------------------------------------------|----------------------|-----------------------------------------------------------------------------------|------------|
| | | | H. M. |
| | | <i>(i) Railway Budget</i> | |
| Budget (Railways) for 1977-78. | 28-3-77 | 29-3-77 | 0 28 |
| | | *General discussion *Discussion and voting on Demands for Grants on Account. | 2 22 |
| Supplementary Demands for Grants in respect of Budget (Railways) for 1976-77. | 28-3-77 | 29-3-77 | 0 02 |
| | | Discussion and voting on Supplementary Demands for Grants (Railways). | |
| | | <i>(ii) General Budget</i> | |
| Budget (General) for 1977-78. | 28-3-77 | 29-3-77 30-3-77 | 0 06 |
| | | @General discussion @Discussion and voting on Demands for Grants on Account. | 4 49 |
| Supplementary Demands for Grants in respect of Budget (General) for 1976-77. | 28-3-77 | 30-3-77 | 0 01 |
| | | Discussion and voting on Supplementary Demands for Grants (General). | |
| | | <i>(iii) Budget in respect of the State of Tamil Nadu</i> | |
| Budget (Tamil Nadu) for the year, 1977-78. | 28-3-77 | 30-3-77 | 0 03 |
| | | **General Discussion **Discussion and Voting on Demands for Grants on Account. | 1 14 |
| Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1976-77. | 28-3-77 | 30-3-77 | 0 01 |
| | | Discussion and Voting on Supplementary Demands for Grants (Tamil Nadu) | |
| | | <i>(iv) Budget in respect of the State of Nagaland</i> | |
| Budget (Nagaland) for the year, 1977-78. | 28-3-77 | 30-3-77 | 0 38 |
| | | †General Discussion †Discussion and Voting on Demands for Grants on Account. | |
| Supplementary Demands for Grants in respect of the State of Nagaland for 1976-77. | 28-3-77 | 30-3-77 | 0 01 |
| | | Discussion and Voting on Supplementary Demands for Grants (Nagaland). | |

*Discussed together.

**Discussed together.

†Discussed together.

@Discussed together.

| Subject | Date of presentation | Date(s) of discussion | | Time taken |
|-----------------------------------------------------------------------------------------------|----------------------|-----------------------|---------------------------------------------------------------------------------|------------|
| <i>(v) Budget in respect of the Union territory of Pondicherry</i> | | | | H. M. |
| Budget (Pondicherry) for the year, 1977-78 | 28-3-77 | 30-3-77 | *General Discussion *Discussion and Voting on Demands for Grants on Account. | 0 22 |
| Supplementary Demands for Grants in respect of the Union territory of Pondicherry for 1976-77 | 28-3-77 | 30-3-77 | Discussion and Voting on Supplementary Demands for Grants (Pondicherry) | 0 01 |

* Discussed together.

6. MOTIONS

Motions for Election of Speaker/Deputy Speaker

| Brief Subject | Under rule | Proposer | Seconder | Date of discussion | Decision of the House |
|---------------------------------------------------------------------|------------|-----------------------|---------------------|--------------------|-----------------------|
| 1. Choosing Shri N. Sanjiva Reddy as the Speaker of Lok Sabha. | 7 | Shri Morarji R. Desai | Shri Y. B. Chavan | 26-3-77 | Adopted unanimously. |
| 2. Choosing Shri Godey Murahari as the Deputy Speaker of Lok Sabha. | 8 | Shri Y. B. Chavan | Shri Ravindra Varma | 1-4-77 | Adopted unanimously. |

7. OATH OR AFFIRMATION

| Number of Members who made and subscribed the oath/affirmation | Language in which oath/affirmation made | Date on which oath/affirmation made |
|----------------------------------------------------------------|-----------------------------------------|-------------------------------------|
| 1 | 2 | 3 |
| *242 | Hindi | } 25-3-1977 |
| 148 | English | |
| 30 | Bengali | |
| 29 | Tamil | |
| 11 | Marathi | |
| 10 | Punjabi | |
| 7 | Urdu | |
| 6 | Sanskrit | |
| 5 | Oriya | |
| 4 | Kannada | |
| 4 | Telugu | |
| 1 | Assamese | } 26-3-1977 |
| 1 | Kashmiri | |
| 6 | Hindi | |
| 5 | English | |
| 1 | Bengali | } 28-3-1977 |
| 1 | Marathi | |
| 3 | Hindi | } 28-3-1977 |
| 2 | English | |
| 2 | Bengali | |
| 1 | Gujarati | |
| 1 | Malayalam | |
| 1 | Urdu | |

*The Speaker *pro tem*, Shri D. N. Tiwary, took oath before the Vice-President acting as President and signed the Roll of Members at the commencement of the sitting on 25-3-1977.

| 1 | 2 | 3 |
|-----------|--------------|---|
| 2 | Hindi | } |
| 1 | English | } |
| 1 | Kannada | } |
| 29-3-1977 | | |
| 3 | Hindi | } |
| 1 | English | } |
| 30-3-1977 | | |
| 2 | English | } |
| 1 | Hindi | } |
| 1-4-1977 | | |
| 2 | English | } |
| 2 | Hindi | } |
| 4-4-1977 | | |

8. OBITUARY REFERENCES

| Sl. No. | Name and Particulars of Membership | Date of death | Date on which reference made | Time Taken | Remarks |
|---------|----------------------------------------------------------------------------------------------------------------------|---------------|------------------------------|------------|-----------------------------------------------------------------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| | | | | | H. M. |
| 1 | Shri Fakhruddin Ali Ahmed, President of India | 11-2-77 | 26-3-77 | 0-25 | Condolence Resolution moved by Prime Minister was passed and the House adjourned for the day. |
| 2 | Shri Narasingha Malla Deb, Member of the Second Lok Sabha | 11-11-76 | 28-3-77 | | |
| 3 | Shri P. R. Kanavade Patil, Member of the First Lok Sabha | 28-11-76 | 28-3-77 | | |
| 4 | Shri Nana Ramchandra Patil, Member of the Second and Fourth Lok Sabha | 6-12-76 | 28-3-77 | | |
| 5 | Shri Sheo Narayan Fotedar, Member of the First Lok Sabha | 6-12-76 | 28-3-77 | | |
| 6 | Shri R. M. Hajarnavis, Member of the Second Third and Fourth Lok Sabha | 27-12-76 | 28-3-77 | | |
| 7 | Shri Ajit Prasad Jain, Member of the Constituent Assembly, Provisional Parliament, First, Second and Third Lok Sabha | 2-1-77 | 28-3-77 | | |
| 8 | Shri Nemi Saran Jain, Member of the Provisional Parliament and First Lok Sabha | 3-1-77 | 28-3-77 | | |
| 9 | Shri C. Chittibabu, Member of the Fourth and Fifth Lok Sabha | 5-1-77 | 28-3-77 | | |

| 1 | 2 | 3 | 4 | 5 | 6 | |
|----|---------------------------------------------------------------------------------------------|----------|----------|-------|------|--|
| 10 | Shri E. V. K. Sampath, Member of the Second Lok Sabha | 23-2-77] | 28-3-77] | H. M. | | |
| 11 | Shri U. N. Dhebar, Mem- ber of the Third Lok Sabha] | 11-3-77] | 28-3-77 | | | |
| 12 | Shri T. H. Gavit, Mem- ber of the Fourth and Fifth Lok Sabha | 18-3-77] | 28-3-77] | | O-10 | |
| 13 | Shri A. K. Gopalan, Member of the First, Second, Third, Fourth and Fifth Lok Sabha | 22-3-77] | 28-3-77 | | | |

9. PANEL OF CHAIRMEN

| Members nominated | Date of nomination |
|--------------------------------|--------------------|
| 1 *Shri Digvijaya Narain Singh | } 25-3-1977 |
| 2 *Shri Tridib Chaudhuri | |
| 3 *Shri K. Raghu Ramaiah | |
| 1 Shri Dhirendranath Basu | } 29-3-1977 |
| 2 Shri Tridib Chaudhuri | |
| 3 Miss Abha Maiti | |
| 4 Shri S. D. Patil | |
| 5 Shri M. Satyanarayan Rao | |
| 6 Shri Dwarika Nath Tiwari | |

*Nominated by the Speaker *Protem.*

10. PAPERS LAID ON THE TABLE

| | |
|-----------------------------------|-----|
| (i) By Government | 692 |
| (ii) By Private Members | 3 |

11. PETITION

Presented by Member.....

1

12. ADDRESS BY THE VICE-PRESIDENT ACTING AS PRESIDENT

| Date of Address | Date of discussion on Motion of Thanks | No. of Amendments tabled | No. of amendments carried | Motion of Thanks adopted | Time taken | Message of the Vice President acting as President Reported on |
|-----------------|----------------------------------------|--------------------------|---------------------------|--------------------------|--------------|---------------------------------------------------------------|
| 28-3-77 | 31-3-77 1-4-77 4-4-77 5-4-77 | 188 | .. | 5-4-77 | H M 16 18 | 7-4-77 |

13. PRIVILEGE MATTERS

| Sl. No. | Brief Subject | Name of the member who raised the matter | Date on which matter brought before the House | Time taken | Decision of the House |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|-----------------------------------------------|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Certain remarks made by Shri T.N. Kaul, the then Ambassador of India in U.S.A. on television network in U.S.A. in July 1975, re. detention of political leaders in India. | Shri Jyotirmoy Bosu | 1-4-1977 7-4-1977 | H.M. 0-10 0-02 | On 1-4-1977, after the Minister of External Affairs made a statement in the House, the matter was held over. On 7-4-1977, the Speaker gave his decision withholding his consent to the matter being raised as a question of privilege. |
| 2 | Alleged policy statement made by the Minister of Health and Family Planning (Shri Raj Narain) outside the House when the House was in Session, regarding compensation to victims of forcible sterilisation. | Shri Keshavrao Dhondge | 6-4-1977 | 0-10 | After the Minister of Health and Family Planning made a statement in the House, the Speaker withheld his consent to the matter being raised as a question of privilege. |

14. QUESTIONS

(i) Starred

| | |
|-----------------------------------------------------------------|----|
| Number of Questions put down in Question Lists for oral Answers | 40 |
|-----------------------------------------------------------------|----|

| | |
|-------------------------------------|----|
| Number of Questions orally answered | 13 |
|-------------------------------------|----|

(ii) Unstarred

| | |
|--------------------------------------------------------------------------------------------------|------|
| Number of Questions put down in Question Lists for written answers and written answers furnished | 178* |
|--------------------------------------------------------------------------------------------------|------|

(iii) Short Notice

| | |
|------------------------------------------------------------------------------|---|
| Number of Short Notice Questions put down in Question Lists for oral answers | 4 |
|------------------------------------------------------------------------------|---|

| | |
|-------------------------------------------|---|
| Number of Short Notice Questions answered | 4 |
|-------------------------------------------|---|

*Includes 27 Starred Questions which were not reached in the House for oral answers and replies to which were laid on the Table, as is done in the case of Unstarred Questions.

15. RESOLUTIONS

(i) *Government Resolution*

| Sl. No. | Brief Subject | Name of Minister who moved | Date of moving and discussion | Time taken | Ministry/Department concerned | Remarks |
|---------|------------------------------------------------------------------------------------------------|----------------------------|-------------------------------|------------|-------------------------------|---------|
| 1 | Expression of sorrow at the sudden death of the President of India, Shri Fakhruddin Ali Ahmed. | Shri Morarji R. Desai | 26-3-77 | 0-25 | Prime Minister's Secretariat | H.M. |

(ii) Statutory Resolutions

| S. No. | Subject | Article/Section of Constitution/Act | Member who moved | Date(s) of moving and discussion | Time taken | Ministry/Department concerned | Remarks |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|--------------------------|----------------------------------|------------|-------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | Approval of the continuance in force of the Proclamation issued on 31-1-76 in respect of Tamil Nadu for a further period of one year, with effect from the 10th March, 1977. | 356 | Chaudhri Charan Singh | 5-4-77 | 2.15 | Home Affairs | Adopted |
| | | | H.M. | | | | |
| 2 | Approval of the continuance in force of the Proclamation issued on 22-3-75 in respect of Nagaland for a further period of one year, with effect from the 26th March, 1977. | 356 | Chaudhri Charan Singh | 5-4-77 | 0.05 | Home Affairs | Adopted |
| 3 | Approval of certain notifications increasing export duties on coffee, groundnut kernel, groundnut in shell and cardamom. | Sections 7 and 8 of Customs Tariff Act, 1975. | Shri H. M. Patel | 7-4-77 | 1.04 | Revenue & Banking | Adopted |
| 4 | Increase in the limit of guarantee in respect of the Central Cooperative Banks and the Tamil Nadu State Cooperative Bank to Rs. 6,115 lakhs. | Section 73d of the Tamil Nadu Cooperative Societies Act, 1961 (Tamil Nadu) Act 53 of 1961. | Shri Prakash Singh Badal | 7-4-77 | 0.14 | Agriculture & Irrigation | Adopted |

15. RESOLUTIONS

(iii) Private Members' Resolutions

| S. No. | Brief Subject | Name of the Member who moved | Date(s) of moving and discussion | Time taken | Ministry concerned | Remarks |
|--------|----------------------------------------------------------------------|------------------------------|----------------------------------|------------|-----------------------|----------------------------------|
| 1 | Appointment of high powered committee to go into certain conspiracy. | Shri Kanwar Lal Gupta | 1-4-1977 | 2.18 | Home Affairs/Industry | Withdrawn by leave of the House. |
| 2 | Probe into atrocities committed during internal emergency. | Shri Jyotirmoy Bosu | 1-4-1977 | 0.05 | Home Affairs | discussion not concluded. |

16. STATEMENTS BY MINISTERS

(1) Suo-moto Statements made/laid under Rule 37a

| Sl. No. | Subject | Name of Minister | date | Time taken |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|---------|------------|
| 1 | 2 | 3 | 4 | 5 |
| | | | | H. M. |
| 1 | Some aspects of Postal and Telecommunications Services. | Shri George Fernandes | 31-3-77 | 0 08 |
| *2 | Derailment of 28 Up Mangalore-Madras Express at Sevrur station of Southern Railway on the 30th March, 1977. | Shri Madhu Dandavate | 31-3-77 | 0 01 |
| 3 | Government business for the week commencing the 4th April, 1977. | Shri Ravindra Varma | 1-4-77 | 0 06 |
| 4 | Question of fixation of interim rates of wages in respect of Working Journalists and Non-journalist Newspaper Employees. | Shri Ravindra Varma | 1-4-77 | 0 04 |
| 5 | Time of sitting of the House on the 4th April, 1977 and sitting of the House on Thursday, the 7th April, 1977 for the transaction of Government business. | Shri Ravindra Varma | 4-4-77 | 0 03 |
| 6 | Government's policy on (1) Universalisation of Literacy; (2) Improvement of Secondary Education; (3) Research; (4) Political Victimization in the Departments of Education and Culture; and (5) Removal of restrictions on elections to student union and review of similar instructions issued during the emergency. | Shri Pratap Chandra Chunder | 5-4-77 | 0 05 |
| 7 | Proposal of the Government to order inquiry into excesses committed during the period of the Emergency. | Chaudhuri Charan Singh | 7-4-77 | 0 09 |
| 8 | Proposal of the Government to order an inquiry into the death of Sunder Singh, dacoit, in the custody of Delhi Police. | Chaudhuri Charan Singh | 7-4-77 | 0 09 |
| 9 | SAMACHAR | Shri L. K. Advani | 7-4-77 | 0 06 |

* Statement was laid on the Table.

| 1 | 2 | 3 | 4 | 5 |
|----|---------------------------------------------------------------------------------------------------------------------|--------------------------|--------|---------------|
| 10 | Accident to National Remote Sensing Agency's DC-3 aircraft near Ongole in Andhra Pradesh on the 5th April, 1977. | Shri Purushottam Kaushik | 7-4-77 | H. M. 0 02 |
| 11 | Enquiries against the Association of Voluntary Agencies for Rural Development (AVARD) and some other organisations. | Chaudhuri Charan Singh | 7-4-77 | 0 02 |

(ii) *Matters under Rule 377*

| Sl. No. | Subject | Name of Member who raised the matter | Minister who made the statement | Date | Time taken |
|---------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------|---------------------------------|---------|---------------|
| 1 | Reports that in June, 1975 Proclamation of Emergency was issued without the advice of Council of Ministers. | Shri Shyam-nandan Mishra | Chaudhuri Charan Singh | 31-3-77 | H. M. 0 04 |
| 2 | Restrictions imposed by the erstwhile Government on the Association of Voluntary Agencies for Rural Development (AVARD). | Shri Jyotirmoy Bcau | — | 7-4-77 | 0 18 |
| 3 | Mal-practices during the recent elections to Lok Sabha. | Shri Shyam-nandan Mishra | — | 7-4-77 | 0 07 |

17. STATEMENT BY MEMBER

| Subject | Name of Member | Date | Time taken |
|-----------------------------|--------------------------------------------------|--------|---------------|
| Allotment of houses to MPs. | Pandit D. N. Tiwary (Chairman, House Committee). | 7-4-77 | H. M. 0 02 |

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS
KINDS OF BUSINESS

| Business | Time | | Percentage to the total time taken |
|-------------------------------------------------------------------------------------------------------------------------------------------------|------|----|---------------------------------------------|
| | H. | M. | |
| ADJOURNMENT MOTIONS | 2 | 47 | 4.4 |
| GOVERNMENT BILLS | 13 | 08 | 20.8 |
| BUDGETS— | | | |
| (a) Railway Budget | 2 | 52 | 4.5 |
| (b) General Budget | 4 | 56 | 7.8 |
| (c) Budgets in respect of States/Union territory under President's Rule | 2 | 20 | 3.7 |
| CALLING ATTENTION NOTICES (Rule 197) | 1 | 02 | 1.6 |
| ADDRESS BY THE VICE-PRESIDENT ACTING AS PRESIDENT | 16 | 18 | 25.8 |
| QUESTIONS | 3 | 31 | 5.6 |
| RESOLUTIONS | | | |
| (a) Statutory Resolutions | 3 | 38 | 5.8 |
| (b) Government Resolutions | 0 | 25 | 0.7 |
| (c) Private Members' Resolutions | 2 | 23 | 3.8 |
| STATEMENTS (Rule 372) | 0 | 52 | 1.4 |
| OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Questions of Privilege, Obituary References, Points of Orders etc. | 8 | 53 | 14.1 |
| | 63 | 05 | 100.0 |